

in the drugs and pharmaceutical industry have not been laid down, policy initiatives have been taken to strengthen research and development in the pharmaceutical industry. These include, inter-alia, declaration of incentives for indigenous R&D, exemption from price control and setting up of a new institute in the form of National Institute of Pharmaceutical Education and Research. An inter-Ministerial committee has recommended concessions for R&D Oriented work in the form of higher Income tax rebate and exemption from customs duty for research oriented equipments and consumables.

New Housing Schemes By DDA.

2943. SHRI VILASRAO NAGNATHRAO GUNDEWAR:
SHRI SRIBALLAV PANIGRAHI :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the details of the new housing scheme floated by the Delhi Development Authority during the last three years;

(b) whether the Delhi Development Authority propose to announce new scheme for middle and lower income group and for retiring Government employees shortly;

(c) if so, the details thereof; and

(d) the target fixed for providing houses in the above schemes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) DDA has reported that the following new schemes were floated by it during the last three years :

(1) Self Financing Housing Scheme - VII, 1995

(2) Expandable Housing Scheme -1995.

(b) No, Sir.

(c) and (d). Do not arise.

F.P.I. in Kerala

2944. SHRI KODIKKUNNIL SURESH : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government have any proposal for setting up of food processing units in Kerala;

(b) if so, the details thereof; and

(c) the details of financial assistance given to Kerala for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) : (a) to (c). Ministry of Food Processing Industries does not set up any food processing units in

any States directly. However, under the developmental Plan Schemes being operated by the Ministry, financial assistance is provided for setting up/upgrading food processing industries. During the first 3 years of 8th Plan period, an amount of Rs. 145.067 lakhs has been extended in respect of proposals received from Kerala, relating to different sectors of food processing industries.

[Translation]

Illegal Mining in Madhya Pradesh

2945. SHRI PAWAN DIWAN : Will the Minister of MINES be pleased to state :

(a) whether illegal mining has been going on in Devbhog diamond mines of Madhya Pradesh;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government to stop this illegal mining?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAVA) : (a) The Government of Madhya Pradesh has stated that there are no diamond mines in Devbhog area of Raipur District.

(b) and (c). Does not arise.

[English]

F.P.I. in Orissa

2946. DR. KARTIKESWAR PATRA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the details of Food Processing Industries functioning in Orissa;

(b) the details of Food Processing Industries in the State which are running in profit;

(c) whether some of the Food Processing Units are running in loss; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) : (a) Food Processing Industries are both in the organised and un-organised sectors, information in regard to the no. of all food processing units set up, State-wise, is not maintained centrally. However, as per available information, the position in respect of Orissa is as under :-

(1) Rice Mills.	-	7364
(2) Roller flour Mills.	-	19
(3) F & VP	-	19
(4) Sweetened aerated water.	-	3
(5) Fish Processing.	-	12
(6) Alcoholic beverages.	-	1